

Vijayanagar Steel Plant Project

1633. SHRI C. K. JAFFER
SHARIEF:

SHRI Y. ESWARA REDDY:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government of Mysore have requested the Central Government to allot Rs. 53 lakhs for the water supply scheme and Rs. 25 lakhs for exploratory work relating to the supply of limestone and dolomite in connection with Vijayanagar Steel Plant Project at Hospet, Mysore; and

(b) if so, the reaction of Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) No Sir.

(b) Does not arise.

Setting up of Ship-breaking Units in Public Sector

1634. DR. KARNI SINGH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a proposal for setting up a few "ship-breaking" units in the public sector;

(b) if so, the objects and economic usefulness thereof; and

(c) whether some "ship-breaking" units already exist in India in the private sector and if so, the names thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) to (c). In the Import Trade Control Policy for the current year provision exists for import of "re-rollable scrap only in the form of old ships for breaking". The import of such ships is canalised through the Metal Scrap Trade Corporation Limited. Although ship-breaking activity is one of the

functions included in the scope of the re-organised Metal Scrap Trade Corporation, so far the Corporation have not undertaken this activity themselves.

Ship-breaking results in generation of Scrap. Bulk of the resultant scrap is ferrous-scrap for 're-rolling'. Some quantities of melting scrap and non-ferrous scrap are also generated.

At present there is no organised activity in this sector. However, some parties—mostly located in Bombay—undertake breaking of these Ships, either themselves or through some sub-contractors. Some of these are as follows:—

1. M/s. Viswanath Rupa & Co., Bombay.
2. M/s. Khanbhai Esoofbhai, Bombay/Calcutta.
3. M/s. Steel Corporation of Bombay, Bombay.
4. M/s. Abid & Co., Bombay.
5. M/s. M. Sarabhai & Sons, Bombay.
6. M/s. Indian Metal Traders, Bombay.

Price preference in Government purchases

1635. SHRI P. M. MEHTA:
SHRI M. C. DAGA:

Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Ministry have decided to give price preference in Government purchases to the small-scale industrial units over the public sector enterprises; and

(b) if so, to what extent, the concession will be granted and since when?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes, Sir.

(b) Where the small scale unit and public sector enterprise quote in competition for the same store, the SSI unit would be allowed price preference upto 5 per cent over the public sector enterprise subject to the overall price preference range of 15 per cent which is admissible to the SSI units over the large scale units of the private sector. This is effective from the 15th March, 1973.

Manufacturing Schedule and Expansion Programme of Private Sector Industries

1637. SHRI P. M. MEHTA:
SHRI ARJUN SETHI:

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether the Ministry have asked the private sector industries to submit an advance outline of their manufacturing schedule and expansion programme for the coming five years;

(b) if so, how many industries have so far submitted the same; and

(c) the reaction of the Union Ministry thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) Fifteen, so far.

(c) As soon as replies from a reasonable number of remaining units addressed are received, it is proposed to call the parties in each industry for a discussion in the course of which the basic format of their plans and the critical inputs required could be assessed so that a time frame for making available these inputs in close co-ordination with the production schedule could be worked out; also gaps in production, if any against the Five Year Plan requirements will be identified in advance, for taking further steps to bridge the gaps.

पाकिस्तान से स्वदेश लीटे भारतीय युद्धबन्दी

1638. श्री फूलचन्द वर्मा :

श्री चन्नुलाल चन्नाकर :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) पाकिस्तान से कुल कितने भारतीय युद्धबन्दी स्वदेश लीटे हैं;

(ख) क्या पाकिस्तान सरकार ने युद्ध विराम की अवधि के दौरान भारतीय युद्धबन्दीयों के साथ दुर्व्यवहार किया था; और

(ग) यदि हां, तो सरकार ने इस संबंध में क्या कार्यवाही की है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क)

635 भारतीय युद्धबन्दी पाकिस्तान से स्वदेश लीटे हैं ।

(ख) और (ग) पाकिस्तान से स्वदेश लीटे हुए कुछ भारतीय युद्धबन्दीयों ने शिकायत की है कि हिरासत के दौरान उनके साथ दुर्व्यवहार किया गया था । तदनुसार, अन्तर्राष्ट्रीय रेड क्रॉस की समिति के माध्यम से एक विरोध-पत्र दिया गया था, इस मामले में उनके उत्तर की अभी प्रतीक्षा है ।

Discussions with U.S. Secretary of.. State at Washington

1639. SHRI SHRIKISHAN MODI:
SHRI NARENDRA SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he had any meeting with the new U.S. Secretary of State on the 3rd October, 1973 at Washington;

(b) if so, the subjects discussed;